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SARDAR SWARAN SINGH: He has represented our stand—that it is our stand that they have no function. At the present moment they are not performing any function.

SHRI B K. KAUL: I would like to know from the hon. Minister as to on which side of the line the U.N. observers are staving—on our side of their side?

SARDAR SWARAN SINGH. This question relates to the U.N. observers on the Indian side. I said they are in Kashmir.

MR. CHAIRMAN . Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

CIRCUS COMPANIES

*123 SHRI S. KUMARAN. SHRI BALACHANDRA MENON

Will the Minister of LABOUR AND REHABILH ATION be pleased to state

- (a) the number of Circus Companies ic gistered and operating in India,
- (b) the number of such companies who have introduced Employees' Provident Fund Scheme, for their employees and artists:
- have not yet introduced the scheme; and
- (d) whether any action has been taken against the defaulting companies?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA-DHKAR): (a) Up-to-date information is not available but according to 'the Report on Survey of Labour Conditions in Cricus Industry in India' brought out by the Director Labour Burcau, in November, 1968, there were 53 Cricus Companies in the country.

(b) The Provident Lund Authorities have intimated that mine out of 21 circus companies covered under the Employees'
Provident Funds and Family Pension Fund

Act, 1952 with a membership of 757 are contributing to the Employees' Provident Fund Scheme

(c) and (d) Some of them challenged the applicability of the Act and obtained stay order from Delhi High Court. The writ was dismissed. Now they have obtained stay order from the Supreme Court. However, action against other Circus Companies is being taken to secure compliance with the provisions of the Act and the Scheme.

EVICTION OF TEA ESTATE WORKERS

*124. SHRI M. R. VENKALARAMAN: SHRI NIRFN GHOSH: SHRI MONORANIAN ROY:

Will the Minister of IABOUR AND RIHABILITATION be pleased to state:

- (a) whether Government have received any memoral dum from the Terai Chaba-gan Mazdoor Union, Siliguri (West Bengal) regarding the eviction of more than 100 permanent workers in Bagdogra Tea Estate in Siliguri Subdivision by the gangsters and,
- (b) it so, what steps have been taken by Government to give protection to the evicted workers to resume their duties?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA DILKAR) (a) and (b) No. Sir. However, on the receipt of some representations, the matter has already been brought to the attention of the Government of West Bengal for appropriate action as they are principally coacerned.

EXPANSION OF THE DURGAPUR STEFL AND ALLOY STELL PLANT

*125 SHRI MONORANJAN ROY: Will the Minister of STEFI AND MINES be pleased to state:

- (a) whether Government have taken steps to expand the Durgapur Steel and Alloy Steel Plant,
 - (b) if so, the details thereof, and
 - (c) if not, the reasons thereof-

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MINISTER OI STFEL KUMARA MINES (SHRI S MOHAN MANGAL \M) (a) Yes Sir

(b) The Central Engineering and De signs Bureau have been commissioned to prepare a Detailed Project Report for expansion of Alloy Steels Plant from its existing annual capacity of 100 000 tonnes of ingots to 300 000 tonnes of ingots. They have also been commissioned to prepare a detailed feasibility study on the expansion of the Durgapur Steel Plant

(c) Does not arise

ASSISSMENT OF UNIMITORMENT IN THE COUNTRY

CH 1\DR 1 SHEKHAR *129 SHRI SHRI KRISHAN KANT SHRIJS 1114K SHRI GURUMUKH SINGH MU SAFIR SHRI V B RAJU SHRI BRAHMANANDA PANDA

Will the Minister of LABOUR AND REHABILITATION be pleased to State

- (a) whether my assessment have been made about the total unemployment in the country and
 - (b) if so what are the details thereof

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHA DII kAR) (a) and (b) No Sir However a Survey covering both rural and urban areas of the country has been under taken by the National Sample Survey Or the period ganisation covering October 1972 to September 197° The Survey is expected to finnish estimates of unemployment and under employment at the National and State levels

MEITING OF THE CENTRAL BOARD OF TRUSTIES

- DR K MATHEW KURIAN Will the Minister of LABOUR AND REHABILITATION be pleased to state
- (a) whether any memorandum has been received by Government or the Employees 3-4 RSS/ND/72

Provident Fund Organisation from the Progressive Provident Fund Employees Federation of India demanding urgent meeting of the Sub-committee constituted by the Central Board of Trustees to go into the demands made by employees

- (b) if so the decision taken
- (c) whether the date for the meeting of the sub-committee has been fixed?

THE MINISTER OF LABOUR AND RFHABILITATION (SHRI R K KHA (a) Yes Sir DILKAR)

(b) and (c) The Provident Fund Authori ties have reported that the meeting of the sub-committee has been fixed for 27th and 98th November 1979

EXPORT OF IRON ORI THROUGH MANGALORE Porr

SHRI SARDAR AMJAD ALI *1)1 R K CHAKRABARTI SHRI PRANAB KUMAR MUK HFRICI

Will the Minister of STEFI AND MINES be pleased to state

- (i) whether it is a fact that for export of iron one loading is done through under water pipe lines at a certain distance in the sea thus by passing the Mangalore Port
- (b) what are the names of the foreign firms collaborating in this project and their terms and conditions and
- (c) whether Betchel Corporation (USA) is one of the foreign collaborators in this project?

THE MINISTER OF STEEL AND MINFS (SHRI S MOHAN KUMARA MANGAI AM) (a) Presumably the ques tion refers to the kudremukh Project of NMDC The project does envisage the transport of non ore slurry through a pipeline under the sea some distance away from Mangalore Port

- (b) Four foreign firms are collaborating with the NMDC These firms are
 - M/s Marcona Corporation of USA